

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. RA No.82/91
7199

Paras Kumar

Versus

Union of India & Ors.

Date of Order	Orders
11.11.91	Mr.S.P.Sharma - Counsel for applicant . Mr.U.D.Sharma - Counsel for Govt. respondents Mr.Prahlad Singh - Counsel for private respondents. In the light of the decision of the Hon'ble Supreme Court in O.A.No.1147/88 Naresh Kumar & Or. Vs. Vs. P.D. Gupta & Ors. decided on 7.10.91, the order of this Bench stands modified to this extent that the order of the Principal Bench as clarified by the Hon'ble Supreme Court will apply. The review petition has been ^{is} disposed of accordingly.  (O.P.Sharma) Member(A).  (D.L.Mehta) Vice Chairman.

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16/11/91*

*Done Par
16/11/91*

*File
16/11*

for U.D. Roy